

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 10 of 2011

Dated: 12th September, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Tata Power Trading Co.	Appellant (s)
Versus		
M.E.R.C.	Respondent (s)

Counsel for the Appellant(s) Ms. Mandakini Ghosh

Counsel for the Respondent (s) : Mr. Buddy A Ranganadhan
Mr. Sanjay Sen

ORDER

Learned Counsel for the Respondent No. 2 states that he will be filing written submissions during the course of the day. Learned counsel for the State Commission will file written submissions by tomorrow.

Judgment reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

RKT